

- (c) Consultation with Ministry of Home Affairs is done on need basis.
- (d) Equipments are proposed to be tested against vulnerabilities and malwares in the equipment.

Complying of directons by mobile companies

†320. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the dates of filing of applications by various mobile companies operational in the field of telecommunication for working in India and the dates of granting them permission for this;
- (b) whether all the companies have installed their servers in India;
- (c) whether all the companies operational in the field of telecommunication in India are complying with the directions of the Government; and
- (d) if not, the reasons for granting permission to such companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (d) Sir, Information is being collected and will be laid on the Table of the House.

Mobile connection more than capacity

†321. SHRI BALAVANT *ALIAS* BAL APTE:

SHRI ANIL MADHAV DAVE:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Bharat Sanchar Nigam Limited (BSNL)/MTNL has issued mobile connections more than their installed capacity;
- (b) if so, the details thereof and reasons therefor;
- (c) whether problem of mobile connectivity is emerging in various parts of the country especially in Maharashtra;

†Original notice of the question was received in Hindi.

- (d) if so, the details thereof and the reasons therefor;
- (e) whether any action has been taken to resolve such frequent problem; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) No, Sir.

- (b) Does not arise in view of (a) above.
- (c) No, Sir.
- (d) Does not arise in view of (c) above.

(e) and (f) BSNL is augmenting its mobile network progressively so as to enhance coverage, capacity and to further improve the Quality of Service (QoS). BSNL is also optimizing its network continuously for its performance and monitoring of the network has also been strengthened to ensure connectivity/performance as per QoS parameters prescribed by Telecom Regulatory Authority of India (TRAI). MTNL is also meeting QoS parameters prescribed by TRAI.

Blocks among LWE districts

322. MS. MABEL REBELLO: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) number of villages in India that have facility of landline telephone and mobile telephone, the details thereof, State-wise;
- (b) number of villages of 33 Left Wing Extremism (LWE) districts that are connected by landline telephone and mobile telephone, the details thereof, Statewise and district-wise;
- (c) whether there are blocks which are not connected by landline telephone; and
- (d) if so, the names of such blocks among LWE districts and its status?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Out of total 5,93,573 inhabited villages in the country, as per Census 2001, Village Public Telephone (VPT) facility has been provided in 5,71,170 villages